

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1503**

TO BE ANSWERED ON THE 2nd AUGUST, 2023/ SRAVANA 11, 1945 (SAKA)

VIBRANT VILLAGE PROGRAMME IN ARUNACHAL PRADESH

1503 SHRI NABAM REBIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Vibrant Village Programme(VVP) for development of border villages in Arunachal Pradesh has been commissioned;

(b) if so, the details thereof;

(c) the number of unconnected border villages identified for saturation under VVP in the State of Arunachal Pradesh;

(d) if so, the details thereof; and

(e) whether there is any timeline for execution of VVP to provide connectivity to all the unconnected border villages, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NISITH PRAMANIK)**

(a) to (b): Government has approved Vibrant Villages programme (VVP) on 15th February 2023 for comprehensive development of villages of 46 blocks abutting northern border in 19 districts of Arunachal Pradesh, Sikkim, Uttarakhand, Himachal Pradesh and UT of Ladakh. Under VVP, 662 villages in these States and UT of Ladakh have been identified for comprehensive development on priority, out of which 455

villages of 28 blocks abutting northern border in 11 districts of Arunachal Pradesh are included.

(c) to (e): concerned State Governments and UT of Ladakh have been requested to prepare the Vibrant Villages Action plan (VVAP) and District Convergence plan (DCP) for convergence of Central Sector/Centrally Sponsored/State Government/UT Administration schemes for the 662 villages identified for coverage on priority.

As per information received from Ministry of Rural Development about road connectivity status in respect of these 662 villages, 168 villages in the above-mentioned States are unconnected. State/UT wise are as follows:

Names of States/UTs	No of habitations to be connected
Arunachal Pradesh	134
Himachal Pradesh	21
Sikkim	3
UT of Ladakh	0
Uttarakhand	10
Total	168

The State Governments have been requested to prepare Detailed Project Report (DPRs) as per PMGSY-1 Guidelines and to submit the duly vetted DPRs to the Ministry of Home Affairs.
